

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3912
TO BE ANSWERED ON THE 20TH MARCH, 2018

BHAVANTAR BHUGTAN YOJANA

3912. SHRI RAKESH SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government's share of funds in the Bhavantar Bhugtan Yojana being run in the State of Madhya Pradesh for the farmers is pending for release;
- (b) if so, the details thereof; and
- (c) whether the Government proposes to make early payment of the said pending amount in order to ensure timely payment of remunerative prices to the farmers for their crops?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (c): A proposal of State Government of Madhya Pradesh for implementation of Bhavantar Bhugtan Yojana on pilot basis in Madhya Pradesh during Kharif 2017 requesting for reimbursement of 50% of the cost as share from Central Government is with the Ministry of Finance, Government of India, Majority payments due to the farmers under the pilot scheme have been paid by Government of Madhya Pradesh.
